

**Haryana And Punjab Agricultural Universities (Haryana
Amendment) Act, 1997**

22 of 1997

CONTENTS

1. Short Title
2. Amendment Of Section 34 Of Central Act 16 Of 1970

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AN ACT to amend the Haryana and Punjab Agricultural Universities Act, 1970, in its application to the State of Haryana. Be it enacted by the Legislature of the State of Haryana in the Forty-eight Year of the Republic of India as follows: - 1 For Statement of Objects and Reasons, see Haryana Government Gazette (Extraordinary), 1997, dated 19.07.1997, page-1566.

1. Short Title :-

This Act may be called the Haryana and Punjab Agricultural Universities (Haryana Amendment) Act, 1997.

2. Amendment Of Section 34 Of Central Act 16 Of 1970 :-

In sub-section (4) of section 34 of the Haryana and Punjab Agricultural Universities Act, 1970, for the words and sign "Examiner, Local Fund Accounts", the words and signs "Director, Local Audit, Haryana shall be substituted.